

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-77/2020**

Beachfront Resorts Pvt. Ltd. .... Petitioner.

Versus

State of Goa and others. .... Respondents.

Mr. Shivan Desai, with Mr. Varun Bhandankar, Advocates for the  
Petitioner.

Mr. D. J. Pangam, Advocate General with Mr. S. P. Munj,  
Additional Govt. Advocate for Respondents No. 1 and 3.

**CORAM : DIPANKAR DATTA, CJ. &  
M.S. SONAK, J.**

**DATE : JULY 07 2020.**

**P.C. :-**

1. Issue notice to the Respondents, returnable in two weeks.  
In addition to the usual mode of service, private service is permitted.  
The Petitioner to file an affidavit of service.

2. Mr. S.P. Munj, learned Additional Govt. Advocate waives  
service for Respondents No.1 and 3.

**M.S. SONAK, J.**

**CHIEF JUSTICE**